

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :26-09-2024

Date : 26.09.2024

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Sea
81893/2024	26.09.2024	BLAPL-8203/2024	PN NAYAK	C.O.		Order Dtd. 2024-09-24		(Se No-
81894/2024	26.09.2024	BLAPL-8203/2024	PK MOHANTY	C.O.		Order Dtd. 2024-09-24		(Se No-
81895/2024	26.09.2024	BLAPL-4874/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-
81896/2024	26.09.2024	BLAPL-2862/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23		(Se No-
81897/2024	26.09.2024	BLAPL-4889/2024	MR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	BAIL-2	(Se No-
81898/2024	26.09.2024	BLAPL-5012/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	BAIL-2	(Se No-
81899/2024	26.09.2024	WP (C) - 21866/2014	R K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	WRIT BRANCH-6	(Se No-36)
81901/2024	26.09.2024	ABLAPL-10138/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23		(Se No-36)
81902/2024	26.09.2024	WP (C) - 21866/2014	RASHMI KANTA SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	WRIT BRANCH-6	(Se No-36)
81903/2024	26.09.2024	WP (C) - 23937/2024	K K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-36)
81904/2024	26.09.2024	WP (C) - 22904/2024	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23		(Se No-36)
81905/2024	26.09.2024	WP (C) - 622/2018	P R SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	WRIT BRANCH-5	(Se No-47)
81907/2024	26.09.2024	WP (C) - 622/2018	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	WRIT BRANCH-5	(Se No-47)
81908/2024	26.09.2024	WP (C) - 20266/2018	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	WRIT BRANCH-3	(Se No-33)
81909/2024	26.09.2024	WP (C) - 22752/2015	P R SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	WRIT BRANCH-5	(Se No-23)

81910/2024	26.09.2024	MACA-272/2024	P K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-20	MISC. APPEAL SEC.	(Se No-
81911/2024	26.09.2024	MACA-671/2019	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-19	MISC. APPEAL SEC.	(Se No-
81912/2024	26.09.2024	MACA-671/2019	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-19	MISC. APPEAL SEC.	(Se No-
81913/2024	26.09.2024	MACA-825/2023	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	MISC. APPEAL SEC.	(Se No-
81914/2024	26.09.2024	MACA-825/2023	S R PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	MISC. APPEAL SEC.	(Se No-
81915/2024	26.09.2024	WP (C) - 22679/2024	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10-01		(Se No-
81916/2024	26.09.2024	WP (C) - 3459/2013	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-09-23	WRIT BRANCH-6	(Se No-35)
81917/2024	26.09.2024	WP (C) - 23219/2024	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-09-25		(Se No-35)
81918/2024	26.09.2024	WP (C) - 23597/2024	AMRESH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-24		(Se No-35)
81919/2024	26.09.2024	WP (C) - 23708/2024	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-25		(Se No-35)
81920/2024	26.09.2024	WP (C) - 23293/2024	CHITTA RANJAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-35)
81921/2024	26.09.2024	WP (C) - 3250/2024	SARAT KU PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-09-25	WRIT BRANCH-1	(Se No-
81922/2024	26.09.2024	WP (C) - 22313/2024	P K PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-09-25		(Se No-
81923/2024	26.09.2024	WP (C) - 22848/2024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-25		(Se No-
81925/2024	26.09.2024	WP (C) - 19359/2015	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-25	WRIT BRANCH-4	(Se No-37)
81926/2024	26.09.2024	WP (C) - 19286/2023	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2024-09-25	WRIT BRANCH-2	(Se No-
81927/2024	26.09.2024	WP (C) - 23072/2024	G B PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-24		(Se No-
81928/2024	26.09.2024	WP (C) - 9306/2012	H JENA	C.O.	COURT NO. 1	Order Dtd. 2024-09-23	WRIT BRANCH-6	(Se No-26)
81929/2024	26.09.2024	WP (C) - 26232/2022	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-09-10	WRIT BRANCH-7	(Se No-18)
81930/2024	26.09.2024	WP (C) - 23059/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2024-09-24		(Se No-

									18)
81931/2024	26.09.2024	WP (C) - 26228/2022	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-09-10	WRIT BRANCH-7	(Se No-18)	
81932/2024	26.09.2024	WP (C) - 23064/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2024-09-24		(Se No-18)	
81933/2024	26.09.2024	WP (C) - 23121/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2024-09-24		(Se No-18)	
81934/2024	26.09.2024	BLAPL-7619/2024	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-09-24		(Se No-18)	
81935/2024	26.09.2024	BLAPL-9147/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-09-24		(Se No-18)	
81938/2024	26.09.2024	WP (C) - 20527/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-09-24		(Se No-18)	
81939/2024	26.09.2024	BLAPL-9174/2024	PRATAP K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-24		(Se No-18)	
81940/2024	26.09.2024	WP (C) - 2334/2021	R K MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2024-09-24	WRIT BRANCH-2	(Se No-18)	
81942/2024	26.09.2024	CRLMC-5104/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-09-24	CRIMINAL MISC	(Se No-18)	
81943/2024	26.09.2024	CRLMC-5104/2023	PURNA CHANDRA BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-09-24	CRIMINAL MISC	(Se No-18)	
81944/2024	26.09.2024	CRLMC-2043/2024	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-05-23	CRIMINAL MISC	(Se No-18)	
81945/2024	26.09.2024	CRLMC-5064/2023	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-09-25	CRIMINAL MISC	(Se No-18)	
81946/2024	26.09.2024	CRLMC-2039/2024	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-05-23	CRIMINAL MISC	(Se No-18)	
81947/2024	26.09.2024	CRLMC-1631/2018	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-09-24	CRIMINAL MISC	(Se No-18)	
81948/2024	26.09.2024	CRLMC-1631/2018	A K KAR	C.O.	COURT NO. 15	Order Dtd. 2024-09-24	CRIMINAL MISC	(Se No-18)	
81950/2024	26.09.2024	BLAPL-6932/2024	BP TANGA	C.O.	COURT NO. 15	Order Dtd. 2024-09-25		(Se No-18)	
81951/2024	26.09.2024	CRLMC-1630/2018	A K KAR	C.O.	COURT NO. 15	Order Dtd. 2024-09-24	CRIMINAL MISC	(Se No-18)	
81952/2024	26.09.2024	BLAPL-5569/2024	RK BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-09-25		(Se No-18)	
81953/2024	26.09.2024	CRLMC-1630/2018	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-09-24	CRIMINAL MISC	(Se No-18)	
81954/2024	26.09.2024	BLAPL-5673/2024	S BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-09-23		(Se No-18)	
81955/2024	26.09.2024	CRLMC-1706/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-14	CRIMINAL MISC	(Se No-18)	
81956/2024	26.09.2024	WP (C) - 20457/2024	P.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-24		(Se No-18)	

81957/2024	26.09.2024	BLAPL-8205/2024	PN NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-09-24	BAIL-2	(Se No-
81958/2024	26.09.2024	WP (C) - 20256/2024	P.K.DASH	C.O.	COURT NO. 20	Order Dtd. 2024-09-24		(Se No-
81959/2024	26.09.2024	BLAPL-8205/2024	PK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-24	BAIL-2	(Se No-
81960/2024	26.09.2024	CMP-843/2024	P.K.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-09-24		(Se No-
81961/2024	26.09.2024	CMP-846/2024	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2024-09-24		(Se No-
81962/2024	26.09.2024	WP (C) - 21481/2024	S.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-09-24		(Se No-
81963/2024	26.09.2024	BLAPL-6409/2024	B MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-09-24		(Se No-
81964/2024	26.09.2024	WP (C) - 23342/2024	G.R.PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-09-24		(Se No-
81965/2024	26.09.2024	WP (C) - 23145/2024	M.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-24		(Se No-
81967/2024	26.09.2024	WP (C) - 20855/2024	P.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-23		(Se No-
81968/2024	26.09.2024	WP (C) - 21990/2024	RAMESH CHANDRA NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-24		(Se No-
81969/2024	26.09.2024	BLAPL-7728/2024	LOKNATH	C.O.	COURT NO. 10	Order Dtd. 2024-09-24		(Se No-
81970/2024	26.09.2024	WP (C) - 22658/2024	P.K.LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-24		(Se No-
81971/2024	26.09.2024	BLAPL-9057/2024	AK SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-23		(Se No-
81972/2024	26.09.2024	WP (C) - 19066/2024	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-23		(Se No-
81973/2024	26.09.2024	WP (C) - 23028/2024	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-24		(Se No-
81974/2024	26.09.2024	ABLAPL-10262/2024	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-24		(Se No-
81975/2024	26.09.2024	WP (C) - 23078/2024	P.K.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-24		(Se No-
81976/2024	26.09.2024	WP (C) - 23381/2024	J.PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-24		(Se No-
81977/2024	26.09.2024	WP (C) - 21459/2024	A.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-09-23		(Se No-
81978/2024	26.09.2024	TRP (C) - 292/2024	J.P.KAR	C.O.	COURT NO. 12	Order Dtd. 2024-09-24		(Se No-
81979/2024	26.09.2024	ABLAPL-10267/2024	GR PATRA	C.O.	COURT NO. 12	Order Dtd. 2024-09-24	BAIL-2	(Se No-10)
81980/2024	26.09.2024	CRLMC-	B K DAS	C.O.	COURT NO.	Order Dtd. 2024-	CRIMINAL	(Se

			5064/2023			12	09-25	MISC	No-
81981/2024	26.09.2024	TRP (C) - 276/2024	B.DAS	C.O.	COURT NO. 12	Order Dtd. 2024-09-23			(Se No-
81982/2024	26.09.2024	ABLAPL-10277/2024	AK RANA	C.O.	COURT NO. 12	Order Dtd. 2024-09-24	BAIL-2		(Se No-12)
81983/2024	26.09.2024	CRLMC-1628/2014	R.K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2014-04-15			(Se No-12)
81984/2024	26.09.2024	CRLMC-1628/2018	A.K. KAR	C.O.	COURT NO. 12	Order Dtd. 2024-09-24	CRIMINAL MISC		(Se No-
81985/2024	26.09.2024	ABLAPL-10256/2024	G JAYASINGH	C.O.	COURT NO. 12	Order Dtd. 2024-09-24			(Se No-
81986/2024	26.09.2024	CRLMC-1421/2018	R.K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-09-24	CRIMINAL MISC		(Se No-
81988/2024	26.09.2024	ABLAPL-10265/2024	B. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2024-09-24	BAIL-2		(Se No-
81989/2024	26.09.2024	ABLAPL-10271/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31			(Se No-
81990/2024	26.09.2024	CRLMC-1421/2018	A.K. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	CRIMINAL MISC		(Se No-
81991/2024	26.09.2024	ABLAPL-10274/2024	A.SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1		(Se No-14)
81992/2024	26.09.2024	CRLMC-1629/2018	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	CRIMINAL MISC		(Se No-
81993/2024	26.09.2024	CRLMC-1629/2018	A.K. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	CRIMINAL MISC		(Se No-
81994/2024	26.09.2024	ABLAPL-10270/2024	M. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24			(Se No-
81995/2024	26.09.2024	ABLAPL-10260/2024	B. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2		(Se No-12)
81997/2024	26.09.2024	WP (C) - 10660/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	WRIT BRANCH-5		(Se No-21)
81998/2024	26.09.2024	CRLA-927/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-12			(Se No-21)
81999/2024	26.09.2024	ABLAPL-10272/2024	BIBHUTI BHUSAN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-09-24			(Se No-21)
82000/2024	26.09.2024	BLAPL-5364/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-09-23	BAIL-1		(Se No-
82001/2024	26.09.2024	WP (C) - 23920/2024	SUBASH CHANDRA ACHARYA	C.O.	COURT NO. 15	Order Dtd. 2024-09-25			(Se No-
0	82005/2024	26.09.2024	WP (C) - 23602/2024	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-
1	82008/2024	26.09.2024	WP (C) - 23602/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Se No-
2	82010/2024	26.09.2024	WP (C) - 19702/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-24		(Se No-

3	82012/2024	26.09.2024	WP (C) - 18482/2024	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-09-25		(Se No-
4	82014/2024	26.09.2024	WP (C) - 18482/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-25		(Se No-
5	82016/2024	26.09.2024	WP (C) - 16523/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-24	WRIT BRANCH (DIVISION BENCH-2)	(Se No-109
6	82019/2024	26.09.2024	WP (C) - 16491/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-10-24	WRIT BRANCH (DIVISION BENCH-1)	(Se No-108
7	82021/2024	26.09.2024	WP (C) - 7900/2024	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	WRIT BRANCH-4	(Se No-46)
8	82023/2024	26.09.2024	MATA-28/2024	M/S.PRAVAT KU. MOHANTY, D.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	FIRST APPEAL	(Se No-
9	82025/2024	26.09.2024	WP (C) - 22574/2024	B.B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(Se No-
0	82028/2024	26.09.2024	WP (C) - 13646/2024	B.N. SHADANGI	C.O.	COURT NO. 5	Order Dtd. 2024-10-30	WRIT BRANCH (DIVISION BENCH-1)	(Se No-102
1	82032/2024	26.09.2024	WP (C) - 22206/2024	N.CH. SINHA	C.O.	COURT NO. 5	Order Dtd. 2024-09-20		(Se No-102
2	82034/2024	26.09.2024	JCRLA-79/2008	P. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-09-24	CRIMINAL APPEAL	(Se No-
3	82056/2024	26.09.2024	WP (C) - 18101/2024	P. JENA	C.O.	COURT NO. 5	Order Dtd. 2024-09-24		(Se No-
4	82058/2024	26.09.2024	CRLREV-497/2024	P. K. RATH	C.O.	COURT NO. 6	Order Dtd. 2024-10-08		(Se No-
5	82060/2024	26.09.2024	WP (C) - 23443/2024	M. N. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-09-24		(Se No-
6	82062/2024	26.09.2024	WP (C) - 22997/2024	G. K. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-09-24		(Se No-
7	82063/2024	26.09.2024	BLAPL-14409/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 9	Order Dtd. 2024-03-15	BAIL-2	(Se No-
8	82065/2024	26.09.2024	WP (C) - 23170/2024	M. K. PANI	C.O.	COURT NO. 9	Order Dtd. 2024-09-24		(Se No-
9	82068/2024	26.09.2024	WP (C) - 23164/2024	M. M. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024-09-24		(Se No-
0	82070/2024	26.09.2024	WP (C) - 23643/2024	A. PATI	C.O.	COURT NO. 9	Order Dtd. 2024-09-24		(Se No-
1	82071/2024	26.09.2024	WP (C) - 23667/2024	J. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-09-24		(Se No-
2	82072/2024	26.09.2024	ABLAPL-10203/2024	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	BAIL-2	(Se No-
3	82074/2024	26.09.2024	WP (C) - 23195/2024	L. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2024-09-24		(Se No-
4	82075/2024	26.09.2024	ABLAPL-	GYANENDRA	C.O.	COURT NO.	Order Dtd. 2024-		(Se

			10348/2024	KUMAR TRIPATHY		9	09-25		No-
5	82076/2024	26.09.2024	WP (C) - 23179/2024	L. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2024- 09-24		(Se No-
6	82077/2024	26.09.2024	WP (C) - 23377/2024	A. K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2024- 09-24		(Se No-
7	82078/2024	26.09.2024	WP (C) - 23573/2024	B. R. SENAPATI	C.O.	COURT NO. 9	Order Dtd. 2024- 09-24	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 117
8	82080/2024	26.09.2024	WP (C) - 23427/2024	KSHITISH	C.O.	COURT NO. 9	Order Dtd. 2024- 09-24	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 116
9	82081/2024	26.09.2024	WP (C) - 23175/2024	A. K. ACHARYA	C.O.	COURT NO. 9	Order Dtd. 2024- 09-24		(Se No- 116
0	82082/2024	26.09.2024	WP (C) - 23582/2024	S. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024- 09-24	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 117
1	82083/2024	26.09.2024	WP (C) - 23682/2024	S. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024- 09-24		(Se No- 117
2	82084/2024	26.09.2024	CRLMC- 3348/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-25		(Se No- 117
3	82085/2024	26.09.2024	WP (C) - 23592/2024	R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-24		(Se No- 117
4	82086/2024	26.09.2024	CRLMC- 3656/2024	M.M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-25		(Se No- 117
5	82087/2024	26.09.2024	WP (C) - 23488/2024	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-24		(Se No- 117
6	82089/2024	26.09.2024	CRLMC- 2991/2024	A.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-25		(Se No- 117
7	82090/2024	26.09.2024	ABLAPL- 10309/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-25	BAIL-1	(Se No-
8	82091/2024	26.09.2024	ABLAPL- 10327/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-25	BAIL-1	(Se No-
9	82092/2024	26.09.2024	ABLAPL- 10307/2024	KAMALAKANTA MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-25		(Se No-
0	82093/2024	26.09.2024	ABLAPL- 10300/2024	GYANARANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-25		(Se No-
1	82094/2024	26.09.2024	ABLAPL- 10310/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-25		(Se No-
2	82096/2024	26.09.2024	TRP (C) - 121/2024	I.CH. SAHU	C.O.	COURT NO. 12	Order Dtd. 2024- 11-25	M.J.C.	(Se No-
3	82098/2024	26.09.2024	WP (C) - 19417/2015	L. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024- 09-24	WRIT BRANCH-5	(Se No- 47)

4	82099/2024	26.09.2024	TRP (C) - 124/2024	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024- 11-26	M.J.C.	(Se No-
5	82100/2024	26.09.2024	RSA- 151/2023	S.M. DHAL	C.O.	COURT NO. 23	Order Dtd. 2024- 11-18	SECOND APPEAL	(Se No-
6	82101/2024	26.09.2024	RSA- 375/2012	P.K. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2024- 11-11	SECOND APPEAL	(Se No-
7	82102/2024	26.09.2024	ABLAPL- 12900/2023	SAKTI PRASAD DAS	C.O.	COURT NO. 12	Order Dtd. 2024- 01-18	BAIL-2	(Se No-
8	82103/2024	26.09.2024	ABLAPL- 10306/2024	M R SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024- 09-25	BAIL-2	(Se No- 10)
9	82104/2024	26.09.2024	ABLAPL- 10351/2024	P N NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024- 09-25	BAIL-1	(Se No-
0	82105/2024	26.09.2024	ABLAPL- 10252/2024	ASHOK KUMAR SWAIN (1)	C.O.	COURT NO. 12	Order Dtd. 2024- 09-24	BAIL-2	(Se No- 12)
1	82106/2024	26.09.2024	ABLAPL- 10296/2024	GYANARANJAN PATRA	C.O.	COURT NO. 12	Order Dtd. 2024- 09-25		(Se No- 12)
2	82107/2024	26.09.2024	ABLAPL- 6993/2024	RANJAN KU SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-22		(Se No- 12)
3	82108/2024	26.09.2024	ABLAPL- 7442/2024	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 08-01	BAIL-1	(Se No-
4	82109/2024	26.09.2024	ABLAPL- 5893/2024	DEBIPRASAD DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 08-13		(Se No-
5	82110/2024	26.09.2024	ABLAPL- 6466/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-28		(Se No-
6	82112/2024	26.09.2024	ABLAPL- 6655/2024	ARUNDHATI SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 07-04		(Se No-
7	82113/2024	26.09.2024	BLAPL- 6488/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-23		(Se No-
8	82114/2024	26.09.2024	BLAPL- 5472/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-24	BAIL-2	(Se No- 12)
9	82116/2024	26.09.2024	BLAPL- 6991/2024	DEBI PRASAD DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-24		(Se No- 12)
0	82117/2024	26.09.2024	BLAPL- 9225/2024	M.R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-24		(Se No- 12)
1	82118/2024	26.09.2024	BLAPL- 6235/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-23		(Se No- 12)
2	82119/2024	26.09.2024	BLAPL- 6507/2024	DEBI PRASAD DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-23	BAIL-1	(Se No-
3	82120/2024	26.09.2024	BLAPL- 6506/2024	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-23	BAIL-2	(Se No- 11)
4	82121/2024	26.09.2024	BLAPL- 6268/2024	DEBI PRASAD DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-23		(Se No- 11)

5	82122/2024	26.09.2024	ABLAPL-10248/2024	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2	(Se No-11)
6	82123/2024	26.09.2024	BLAPL-9220/2024	B.B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-11)
7	82124/2024	26.09.2024	BLAPL-9207/2024	B.B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-11)
8	82125/2024	26.09.2024	BLAPL-9185/2024	B.B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-1	(Se No-
9	82126/2024	26.09.2024	BLAPL-9035/2024	S,K AHESAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-
0	82127/2024	26.09.2024	BLAPL-9033/2024	M.D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2	(Se No-12)
1	82128/2024	26.09.2024	BLAPL-9023/2024	B.N SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-12)
2	82129/2024	26.09.2024	BLAPL-9014/2024	D.P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2	(Se No-11)
3	82130/2024	26.09.2024	ABLAPL-10241/2024	B SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-11)
4	82131/2024	26.09.2024	ABLAPL-10255/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-11)
5	82132/2024	26.09.2024	ABLAPL-10317/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	BAIL-2	(Se No-16)
6	82133/2024	26.09.2024	ABLAPL-10246/2024	S.K DASMOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-16)
7	82134/2024	26.09.2024	ABLAPL-10343/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-16)
8	82135/2024	26.09.2024	ABLAPL-10349/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-16)
9	82136/2024	26.09.2024	ABLAPL-10225/2024	A.K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2	(Se No-
0	82137/2024	26.09.2024	ABLAPL-10235/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-
1	82138/2024	26.09.2024	ABLAPL-10347/2024	M K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-
2	82139/2024	26.09.2024	ABLAPL-10243/2024	A.K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-
3	82140/2024	26.09.2024	ABLAPL-10342/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-
4	82141/2024	26.09.2024	ABLAPL-10230/2024	R.K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-
5	82143/2024	26.09.2024	ABLAPL-	M. BANERJEE	C.O.	COURT NO.	Order Dtd. 2024-		(Se

			10237/2024			2 OLD	09-24		No-
6	82144/2024	26.09.2024	ABLAPL-10341/2024	DEBI PRASAD DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-
7	82145/2024	26.09.2024	ABLAPL-10234/2024	A.K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-
8	82146/2024	26.09.2024	ABLAPL-10355/2024	B SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-
9	82147/2024	26.09.2024	ABLAPL-10251/2024	A. PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-1	(Se No-13)
0	82150/2024	26.09.2024	ABLAPL-10247/2024	S.K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-13)
1	82151/2024	26.09.2024	ABLAPL-10358/2024	S R PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	BAIL-2	(Se No-11)
2	82152/2024	26.09.2024	ABLAPL-10232/2024	D,P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2	(Se No-11)
3	82154/2024	26.09.2024	ABLAPL-10231/2024	D.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-11)
4	82156/2024	26.09.2024	ABLAPL-10096/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23	BAIL-1	(Se No-
5	82161/2024	26.09.2024	ABLAPL-10250/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-1	(Se No-13)
6	82162/2024	26.09.2024	ABLAPL-10254/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-13)
7	82164/2024	26.09.2024	WP (C) - 23808/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-13)
8	82165/2024	26.09.2024	CRLREV-514/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-12		(Se No-13)
9	82166/2024	26.09.2024	ABLAPL-10257/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-24		(Se No-13)
0	82168/2024	26.09.2024	CRLA-644/2015	C.R. SAHU	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-
1	82169/2024	26.09.2024	ABLAPL-10275/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-09-24		(Se No-
2	82170/2024	26.09.2024	ABLAPL-10278/2024	S. R. PATTNAİK	C.O.	COURT NO. 22	Order Dtd. 2024-09-24	BAIL-1	(Se No-14)
3	82171/2024	26.09.2024	WP (C) - 22898/2024	C. R. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-09-24		(Se No-14)
4	82172/2024	26.09.2024	CMP-125/2022	B. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-09-25	WRIT BRANCH-8	(Se No-40)
5	82173/2024	26.09.2024	ABLAPL-	AMLAN SHAKTI	C.O.	COURT NO.	Order Dtd. 2024-	BAIL-2	(Se

			10244/2024	PAUL		22	09-24		No-12)
6	82174/2024	26.09.2024	CMP-125/2022	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2024-09-25	WRIT BRANCH-8	(Se No-40)
7	82175/2024	26.09.2024	ABLAPL-10226/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-09-24	BAIL-2	(Se No-
8	82176/2024	26.09.2024	CONTC-717/2024	K.P.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-28		(Se No-
9	82177/2024	26.09.2024	WP (C) - 23505/2024	P. K. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-09-24		(Se No-
0	82178/2024	26.09.2024	WP (C) - 19695/2023	P.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-11-20	WRIT BRANCH-7	(Se No-15)
1	82179/2024	26.09.2024	CRLREV-510/2024	B. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-24		(Se No-15)
2	82180/2024	26.09.2024	WP (C) - 19695/2023	S. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-11-20	WRIT BRANCH-7	(Se No-15)
3	82181/2024	26.09.2024	CRLREV-272/2022	M.R.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-24	CRIMINAL REVISION	(Se No-
4	82182/2024	26.09.2024	WP (C) - 21913/2019	B. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-25	WRIT BRANCH-5	(Se No-32)
5	82183/2024	26.09.2024	WP (C) - 22851/2024	S. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-24		(Se No-32)
6	82184/2024	26.09.2024	ABLAPL-10276/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-32)
7	82185/2024	26.09.2024	BLAPL-9162/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-1	(Se No-
8	82186/2024	26.09.2024	CRLMC-1171/2022	M.R	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	CRIMINAL MISC	(Se No-
9	82187/2024	26.09.2024	WP (C) - 21913/2019	P.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	WRIT BRANCH-5	(Se No-32)
0	82188/2024	26.09.2024	WP (C) - 23237/2024	L. D. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-32)
1	82189/2024	26.09.2024	BLAPL-9161/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-1	(Se No-
2	82190/2024	26.09.2024	WP (C) - 14842/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	WRIT BRANCH-4	(Se No-17)
3	82191/2024	26.09.2024	ABLAPL-10259/2022	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-30	BAIL-2	(Se No-
4	82192/2024	26.09.2024	CRLREV-272/2022	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	CRIMINAL REVISION	(Se No-
5	82193/2024	26.09.2024	WP (C) - 20009/2024	A. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-

6	82194/2024	26.09.2024	WP (C) - 41842/2023	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024- 02-28	WRIT BRANCH-6	(Se No- 24)
7	82195/2024	26.09.2024	ABLAPL- 10258/2024	A. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024- 09-24		(Se No- 24)
8	82196/2024	26.09.2024	WP (C) - 21901/2024	JP KAR	C.O.	COURT NO. 10	Order Dtd. 2024- 11-12		(Se No- 24)
9	82197/2024	26.09.2024	ABLAPL- 10249/2024	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024- 09-24		(Se No- 24)
0	82198/2024	26.09.2024	WP (C) - 5880/2018	R.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024- 09-20		(Se No- 24)
1	82199/2024	26.09.2024	WP (C) - 23384/2024	SUBASH CH PANI	C.O.	COURT NO. 10	Order Dtd. 2024- 09-24		(Se No- 24)
2	82200/2024	26.09.2024	WP (C) - 31241/2023	M.K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024- 09-11	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 110)
3	82201/2024	26.09.2024	ABLAPL- 10234/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024- 09-24		(Se No- 110)
4	82202/2024	26.09.2024	WP (C) - 19820/2024	S. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024- 09-24		(Se No- 110)
5	82203/2024	26.09.2024	CRLMC- 2705/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 10-23		(Se No- 110)
6	82204/2024	26.09.2024	WP (C) - 31241/2023	P.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-11	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 110)
7	82205/2024	26.09.2024	WP (C) - 23257/2024	N. R. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-23		(Se No- 110)
8	82206/2024	26.09.2024	ABLAPL- 10239/2024	B. K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-24		(Se No- 110)
9	82207/2024	26.09.2024	WP (C) - 20761/2024	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-24		(Se No- 110)
0	82209/2024	26.09.2024	WA- 1832/2023	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-23	WRIT APPEAL	(Se No- 110)
1	82210/2024	26.09.2024	ABLAPL- 10240/2024	SWAYAMPRAVA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-24		(Se No- 110)
2	82211/2024	26.09.2024	WP (C) - 20163/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-24		(Se No- 110)
3	82212/2024	26.09.2024	WP (C) - 16096/2024	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 09-24	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 104)

4	82213/2024	26.09.2024	BLAPL-2212/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-104)
5	82214/2024	26.09.2024	MATA-13/2020	P.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-02	FIRST APPEAL	(Se No-)
6	82215/2024	26.09.2024	WP (C) - 20460/2024	B. K. PATI	C.O.	COURT NO. 17	Order Dtd. 9999-12-31		(Se No-)
7	82216/2024	26.09.2024	WP (C) - 21076/2024	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2024-09-24		(Se No-)
8	82217/2024	26.09.2024	CONTC-1523/2024	RANJIT SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-09-20		(Se No-)
9	82218/2024	26.09.2024	WP (C) - 22428/2024	A. K. ACHARYA	C.O.	COURT NO. 17	Order Dtd. 2024-09-24		(Se No-)
0	82219/2024	26.09.2024	WP (C) - 21097/2024	N. K. SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 9999-12-31		(Se No-)
1	82220/2024	26.09.2024	BLAPL-6487/2024	P. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-09-23	BAIL-2	(Se No-11)
2	82221/2024	26.09.2024	ARBP-11/2024	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-09-11	M.J.C.	(Se No-)
3	82222/2024	26.09.2024	WP (C) - 21400/2024	M. S. HASAN	C.O.	COURT NO. 17	Order Dtd. 2024-09-24		(Se No-)
4	82223/2024	26.09.2024	BLAPL-6228/2024	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-09-23	BAIL-2	(Se No-)
5	82224/2024	26.09.2024	WP (C) - 23428/2024	P. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-09-24		(Se No-)
6	82225/2024	26.09.2024	WP (C) - 21837/2024	S. C. DASH	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Se No-)
7	82227/2024	26.09.2024	WP (C) - 17525/2024	A. B. MALLICK	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Se No-)
8	82228/2024	26.09.2024	WP (C) - 17925/2024	B. K. DALI	C.O.	COURT NO. 9	Order Dtd. 2024-09-25		(Se No-)
9	82229/2024	26.09.2024	WP (C) - 19062/2024	G. N. SETHI	C.O.	COURT NO. 9	Order Dtd. 2024-09-25		(Se No-)
0	82230/2024	26.09.2024	WP (C) - 18739/2024	S. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024-09-25		(Se No-)
1	82231/2024	26.09.2024	WP (C) - 20372/2024	J. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2024-09-24		(Se No-)
2	82232/2024	26.09.2024	WP (C) - 21221/2024	BISWARANJAN DALAI	C.O.	COURT NO. 9	Order Dtd. 2024-09-25		(Se No-)
3	82233/2024	26.09.2024	CMAPL-198/2024	P.K.BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	M.J.C.	(Se No-)
4	82234/2024	26.09.2024	BLAPL-5348/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 9	Order Dtd. 2024-09-18		(Se No-)
5	82235/2024	26.09.2024	WP (C) - 23392/2019	S.BHUYAN	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	WRIT BRANCH-6	(Se No-24)
6	82236/2024	26.09.2024	WP (C) - 42930/2023	D.BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024-09-19	WRIT BRANCH-2	(Se No-45)

7	82237/2024	26.09.2024	ABLAPL-10301/2024	T.R. DAS	C.O.	COURT NO. 9	Order Dtd. 2024-09-25		(Se No-45)
8	82238/2024	26.09.2024	BLAPL-6480/2024	S. R. PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2024-09-23	BAIL-2	(Se No-11)
9	82239/2024	26.09.2024	BLAPL-6512/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2024-09-23		(Se No-11)
0	82240/2024	26.09.2024	BLAPL-5360/2024	A. K. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024-09-23	BAIL-2	(Se No-12)
1	82241/2024	26.09.2024	BLAPL-2590/2024	M. R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-09-24		(Se No-12)
2	82242/2024	26.09.2024	ABLAPL-10266/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	BAIL-2	(Se No-10)
3	82243/2024	26.09.2024	ABLAPL-10242/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	BAIL-2	(Se No-12)
4	82244/2024	26.09.2024	SA-215/1999	D. SAMAL	C.O.	COURT NO. 9	Order Dtd. 2024-09-24	SECOND APPEAL	(Se No-
5	82245/2024	26.09.2024	ABLAPL-5691/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se No-
6	82246/2024	26.09.2024	ABLAPL-10279/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-
7	82247/2024	26.09.2024	RSA-233/2002	S.M. DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	SECOND APPEAL	(Se No-
8	82248/2024	26.09.2024	BLAPL-9045/2024	DURGADATTA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23		(Se No-
9	82249/2024	26.09.2024	SA-465/2001	H. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	SECOND APPEAL	(Se No-
0	82250/2024	26.09.2024	ABLAPL-8832/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2	(Se No-
1	82251/2024	26.09.2024	ABLAPL-10345/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-
2	82252/2024	26.09.2024	SA-465/2001	H.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	SECOND APPEAL	(Se No-
3	82253/2024	26.09.2024	BLAPL-8050/2024	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-20		(Se No-
4	82254/2024	26.09.2024	SA-465/2001	G.D. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	SECOND APPEAL	(Se No-
5	82255/2024	26.09.2024	BLAPL-3598/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-
6	82256/2024	26.09.2024	SA-465/2001	G.D. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	SECOND APPEAL	(Se No-
7	82257/2024	26.09.2024	WP (C) - 23448/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-
8	82258/2024	26.09.2024	SA-199/2001	T.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	SECOND APPEAL	(Se No-
9	82259/2024	26.09.2024	WP (C) -	ASHOK KUMAR	C.O.	COURT NO.	Order Dtd. 2024-		(Se

			23804/2024	ROUT		2 OLD	09-24		No-
0	82260/2024	26.09.2024	SA-148/1994	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	SECOND APPEAL	(Se No-
1	82261/2024	26.09.2024	WP (C) - 23892/2024	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-
2	82262/2024	26.09.2024	WP (C) - 23893/2024	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-
3	82263/2024	26.09.2024	FAO-484/2018	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18	MISC. APPEAL SEC.	(Se No-
4	82264/2024	26.09.2024	WP (C) - 16356/2024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11	WRIT BRANCH-5	(Se No-21)
5	82265/2024	26.09.2024	WP (C) - 23728/2024	PRASANNA KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-21)
6	82266/2024	26.09.2024	CMP-843/2024	JR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-21)
7	82267/2024	26.09.2024	CMP-850/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23		(Se No-21)
8	82268/2024	26.09.2024	CMP-850/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23		(Se No-21)
9	82269/2024	26.09.2024	CMP-850/2024	RK SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-23		(Se No-21)
0	82270/2024	26.09.2024	WP (C) - 21942/2024	H. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-21)
1	82271/2024	26.09.2024	WP (C) - 20853/2024	M. D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-09-02		(Se No-21)
2	82272/2024	26.09.2024	WP (C) - 23410/2024	SK NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-09-24		(Se No-21)
3	82273/2024	26.09.2024	WP (C) - 20797/2024	M. D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-09-03		(Se No-21)
4	82274/2024	26.09.2024	WP (C) - 21426/2024	H. N. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-24		(Se No-21)
5	82275/2024	26.09.2024	WP (C) - 23535/2024	KN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-23		(Se No-21)
6	82276/2024	26.09.2024	WP (C) - 21491/2024	H. N. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-24		(Se No-21)
7	82277/2024	26.09.2024	WP (C) - 17742/2024	P. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se No-21)
8	82278/2024	26.09.2024	WP (C) -	P. L. MISHRA	C.O.	COURT NO.	Order Dtd. 2024-		(Se

			23355/2024			23	09-23		No-21)
9	82279/2024	26.09.2024	WP (C) - 22334/2024	P. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-23		(Se No-21)
0	82280/2024	26.09.2024	WP (C) - 23760/2024	S. C. MEKAP	C.O.	COURT NO. 23	Order Dtd. 2024-09-24		(Se No-21)
1	82281/2024	26.09.2024	ABLAPL-5560/2024	AK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-21)
2	82282/2024	26.09.2024	ABLAPL-6585/2024	R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-21)
3	82283/2024	26.09.2024	ABLAPL-10357/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-21)
4	82284/2024	26.09.2024	ABLAPL-10340/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	BAIL-2	(Se No-12)
5	82285/2024	26.09.2024	BLAPL-6530/2024	S S PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-04	BAIL-2	(Se No-12)
6	82286/2024	26.09.2024	ABLAPL-10197/2024	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2	(Se No-12)
7	82287/2024	26.09.2024	ABLAPL-10354/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-12)
8	82288/2024	26.09.2024	ABLAPL-10356/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se No-12)
9	82289/2024	26.09.2024	WP (C) - 23597/2024	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24		(Se No-12)
0	82291/2024	26.09.2024	WP (C) - 18474/2024	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se No-12)
1	82295/2024	26.09.2024	LAA-29/2006	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-19	FIRST APPEAL	(Se No-12)
2	82296/2024	26.09.2024	LAA-35/2021	G.D. SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-10-28	FIRST APPEAL	(Se No-12)
3	82297/2024	26.09.2024	TRP (C) - 181/2024	AMLAN MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-10-28		(Se No-12)
4	82298/2024	26.09.2024	ABLAPL-10335/2024	D SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-09-25		(Se No-12)
5	82299/2024	26.09.2024	TRP (C) - 180/2024	A. MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-09-25		(Se No-12)
6	82300/2024	26.09.2024	ABLAPL-10319/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-09-25	BAIL-2	(Se No-12)
7	82301/2024	26.09.2024	WP (C) - 11919/2018	M/S.K.C.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-09-25	WRIT BRANCH-4	(Se No-27)
8	82303/2024	26.09.2024	WP (C) - 11919/2018	A.K. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-09-25	WRIT BRANCH-4	(Se No-27)

9	82304/2024	26.09.2024	WP (C) - 11919/2018	C.R. KAR	C.O.	COURT NO. 16	Order Dtd. 2024-09-25	WRIT BRANCH-4	(Se No-27)
0	82305/2024	26.09.2024	WP (C) - 16090/2024	G.R. PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-25	WRIT BRANCH-1	(Se No-
1	82306/2024	26.09.2024	ABLAPL-10325/2024	AK NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-09-25		(Se No-
2	82307/2024	26.09.2024	WP (C) - 22773/2024	B. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-09-25		(Se No-
3	82308/2024	26.09.2024	ABLAPL-10321/2024	R DAS	C.O.	COURT NO. 16	Order Dtd. 2024-09-25		(Se No-
4	82311/2024	26.09.2024	ABLAPL-10320/2024	R DAS	C.O.	COURT NO. 16	Order Dtd. 2024-09-25		(Se No-
5	82312/2024	26.09.2024	ABLAPL-10337/2024	GR PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-25		(Se No-
6	82313/2024	26.09.2024	ABLAPL-10057/2024	S. CHOUDHURY	C.O.	COURT NO. 16	Order Dtd. 2024-09-20	BAIL-2	(Se No-
7	82314/2024	26.09.2024	ABLAPL-10328/2024	GR PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-25		(Se No-
8	82315/2024	26.09.2024	ABLAPL-10338/2024	G JAYASING	C.O.	COURT NO. 16	Order Dtd. 2024-09-25	BAIL-1	(Se No-
9	82316/2024	26.09.2024	WP (C) - 23741/2024	S. M. SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-09-24		(Se No-
0	82317/2024	26.09.2024	WP (C) - 23740/2024	S. M. SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-09-24		(Se No-
1	82318/2024	26.09.2024	WP (C) - 23739/2024	S. M. SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-09-24		(Se No-
2	82319/2024	26.09.2024	CRP-1/2024	P.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-09-25	CIVIL REVISION	(Se No-
3	82320/2024	26.09.2024	WP (C) - 22825/2024	KAMLAKANTA NATH	C.O.	COURT NO. 16	Order Dtd. 2024-09-24		(Se No-
4	82321/2024	26.09.2024	WP (C) - 22974/2024	KAMLAKANTA NATH	C.O.	COURT NO. 16	Order Dtd. 2024-09-24		(Se No-
5	82322/2024	26.09.2024	ABLAPL-10201/2024	J KAMILA	C.O.	COURT NO. 16	Order Dtd. 2024-09-24		(Se No-
6	82323/2024	26.09.2024	BLAPL-6344/2024	J KAMILA	C.O.	COURT NO. 16	Order Dtd. 2024-09-23		(Se No-
7	82324/2024	26.09.2024	WP (C) - 22977/2024	KAMLAKANTA NATH	C.O.	COURT NO. 16	Order Dtd. 2024-09-24		(Se No-
8	82325/2024	26.09.2024	WP (C) - 23190/2024	KAMLAKANTA NATH	C.O.	COURT NO. 16	Order Dtd. 2024-09-24		(Se No-
9	82326/2024	26.09.2024	WP (C) - 23390/2024	KAMLAKANTA NATH	C.O.	COURT NO. 16	Order Dtd. 2024-09-24		(Se No-
0	82327/2024	26.09.2024	ABLAPL-10269/2024	D. MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-09-24		(Se No-
1	82328/2024	26.09.2024	CRLA-944/2024	K. C. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-09-25		(Se No-
2	82329/2024	26.09.2024	ABLAPL-10404/2024	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2024-09-26	BAIL-1	(Se No-
3	81889/2024	26.09.2024	ABLAPL-10297/2024	PRADEEP KUMAR TRIPATHY	GENERAL		Order Dtd. 2024-09-25		(Se No-

4	81890/2024	26.09.2024	WP (C) - 23892/2024	NAGENDRA SAHOO	GENERAL		Order Dtd. 2024-09-24		(Se No-
5	81891/2024	26.09.2024	WP (C) - 21800/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-09-24		(Se No-
6	81892/2024	26.09.2024	CRLMC-987/2021	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2023-05-12	CRIMINAL MISC	(Se No-
7	81900/2024	26.09.2024	WP (C) - 21455/2024	MOUSUMI NAYAK	GENERAL		Petition		(Se No-
8	81906/2024	26.09.2024	BLAPL-6917/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-09-24		(Se No-
9	81924/2024	26.09.2024	CONTAC-5/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-09-24	CONTEMPT	(Se No-
0	81936/2024	26.09.2024	WP (C) - 13702/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-8	(Se No-41)
1	81937/2024	26.09.2024	BLAPL-9176/2024	RABINDRA NATH BARIK	GENERAL		Order Dtd. 2024-09-24		(Se No-41)
2	81941/2024	26.09.2024	WP (C) - 22392/2023	PRASANTA KUMAR PATRI	GENERAL		Judgement Dtd. 2024-09-24	WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)
3	81949/2024	26.09.2024	WP (C) - 4136/2024	DEBA PUJITA MISHRA	GENERAL		Entire Order	WRIT BRANCH-3	(Se No-13)
4	81987/2024	26.09.2024	BLAPL-9020/2024	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2024-09-23	BAIL-2	(Se No-11)
5	82031/2024	26.09.2024	WP (C) - 22622/2023	PRASANTA KUMAR PATRI	GENERAL		Judgement Dtd. 2024-09-24	WRIT BRANCH (DIVISION BENCH-3)	(Se No-117)
6	82036/2024	26.09.2024	WP (C) - 18889/2024	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2024-09-25		(Se No-117)
7	82041/2024	26.09.2024	WP (C) - 18699/2024	BIJAY KUMAR NAYAK	GENERAL		Order Dtd. 2024-09-25		(Se No-117)
8	82066/2024	26.09.2024	ABLAPL-10202/2024	BALARAM SINGH	GENERAL		Order Dtd. 9999-12-31		(Se No-117)
9	82097/2024	26.09.2024	CMP-537/2024	SUNIL KUMAR JENA	GENERAL		Order Dtd. 2024-08-21	WRIT BRANCH-3	(Se No-14)
0	82115/2024	26.09.2024	JCRLA-26/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-10	CRIMINAL APPEAL	(Se No-
1	82142/2024	26.09.2024	JCRLA-77/2005	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-10	CRIMINAL APPEAL	(Se No-
2	82149/2024	26.09.2024	JCRLA-67/2008	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-11	CRIMINAL APPEAL	(Se No-
3	82153/2024	26.09.2024	JCRLA-72/2008	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Se No-
4	82155/2024	26.09.2024	JCRLA-	MANOJ KUMAR	GENERAL		Order Dtd. 2024-	CRIMINAL	(Se

			53/2005	RANA			01-09	APPEAL	No-
5	82157/2024	26.09.2024	CRLA-571/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Se No-
6	82158/2024	26.09.2024	CRLA-335/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Se No-
7	82159/2024	26.09.2024	WP (C) - 21988/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-25		(Se No-
8	82160/2024	26.09.2024	WP (C) - 23169/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-25		(Se No-
9	82163/2024	26.09.2024	WP (C) - 23702/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-25		(Se No-
0	82167/2024	26.09.2024	WP (C) - 23447/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-26		(Se No-
1	82208/2024	26.09.2024	WP (C) - 23669/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-26		(Se No-
2	82226/2024	26.09.2024	WP (C) - 33162/2020	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-09-23	WRIT BRANCH-1	(Se No-
3	82290/2024	26.09.2024	WP (C) - 24207/2020	GUPTA POWER INFRASTRUCTURE LTD.	GENERAL		Petition With Annexures	WRIT BRANCH-2	(Se No-45)
4	82302/2024	26.09.2024	WP (C) - 15612/2021	GUPTA POWER INFRA LTD.	GENERAL		Petition With Annexures	WRIT BRANCH-8	(Se No-39)
5	82309/2024	26.09.2024	WP (C) - 23388/2024	MANAS PATI	GENERAL		Order Dtd. 2024-09-24		(Se No-39)
6	82310/2024	26.09.2024	WP (C) - 23389/2024	MANAS PATI	GENERAL		Order Dtd. 2024-09-24		(Se No-39)
7	81966/2024	26.09.2024	CRLMP-600/2014	N K SATAPATHY	GENERAL		Order Dtd. 2018-04-03		(Se No-39)
8	81996/2024	26.09.2024	ABLAPL-5898/2017	P K MOHANTY, LITU	GENERAL		Order Dtd. 2018-08-24		(Se No-39)
9	82002/2024	26.09.2024	WPC (OAC) - 283/2019	ANUPAM	GENERAL		Judgement Dtd. 2024-08-22	OA Branch	(Se No-
0	82003/2024	26.09.2024	WP (C) - 18245/2018	M BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se No-101)
1	82004/2024	26.09.2024	WP (C) - 15361/2013	A K BISWAL	GENERAL			WRIT BRANCH-3	(Se No-28)
2	82006/2024	26.09.2024	RSA-529/2023	T K MOHANTY	GENERAL			SECOND APPEAL	(Se No-
3	82007/2024	26.09.2024	WP (C) - 10188/2023	S SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se No-105)
4	82009/2024	26.09.2024	WP (C) - 39400/2021	S S BISWAL	GENERAL		PetitionAnnexure,	WRIT BRANCH-5	(Se No-22)

5	82011/2024	26.09.2024	CMP-476/2024	A K MANAKUD	GENERAL			WRIT BRANCH-2	(Se No-
6	82013/2024	26.09.2024	OJC-1245/1994	S PARIDA	GENERAL				(Se No-
7	82015/2024	26.09.2024	WP (C) - 25318/2014	L K NAYAK	GENERAL				(Se No-
8	82017/2024	26.09.2024	WP (C) - 25318/2014	L K NAYAK	GENERAL				(Se No-
9	82018/2024	26.09.2024	WP (C) - 25318/2014	L K NAYAK	GENERAL				(Se No-
0	82020/2024	26.09.2024	ABLAPL-12912/2023	G B SINGH	GENERAL		Petition	BAIL-1	(Se No-
1	82022/2024	26.09.2024	CRLMC-376/2024	J PARIDA	GENERAL				(Se No-
2	82024/2024	26.09.2024	WA-964/2024	P K NAYAK	GENERAL			WRIT APPEAL	(Se No-
3	82026/2024	26.09.2024	WA-964/2024	P K NAYAK	GENERAL			WRIT APPEAL	(Se No-
4	82027/2024	26.09.2024	WA-964/2024	P K NAYAK	GENERAL			WRIT APPEAL	(Se No-
5	82029/2024	26.09.2024	WA-964/2024	P K NAYAK	GENERAL			WRIT APPEAL	(Se No-
6	82030/2024	26.09.2024	WA-964/2024	P K NAYAK	GENERAL			WRIT APPEAL	(Se No-
7	82033/2024	26.09.2024	WA-964/2024	P K NAYAK	GENERAL			WRIT APPEAL	(Se No-
8	82035/2024	26.09.2024	OJC-3460/2002	L D SAHOO	GENERAL				(Se No-
9	82037/2024	26.09.2024	CRLMC-3146/2023	G R DHAL	GENERAL			CRIMINAL MISC	(Se No-
0	82038/2024	26.09.2024	FAO-416/2020	K MOHANTY	GENERAL		Appealmemo	MISC. APPEAL SEC.	(Se No-
1	82039/2024	26.09.2024	WP (C) - 38206/2020	N MALLICK	GENERAL		Appealmemo	WRIT BRANCH-3	(Se No-33)
2	82040/2024	26.09.2024	WP (C) - 32619/2011	M R SAHOO	GENERAL				(Se No-33)
3	82042/2024	26.09.2024	WP (C) - 14732/2009	R SAMAL	GENERAL		Petition	WRIT BRANCH-6	(Se No-16)
4	82043/2024	26.09.2024	GA-32/2002	K SUNDARAY	GENERAL			CRIMINAL APPEAL	(Se No-
5	82044/2024	26.09.2024	WP (C) - 20755/2013	R K BSAIK	GENERAL			WRIT BRANCH-6	(Se No-35)
6	82045/2024	26.09.2024	OJC-5549/1997	P K LENKA	GENERAL		PetitionAnnexure,		(Se No-35)
7	82046/2024	26.09.2024	OJC-4705/1993	P K LENKA	GENERAL		PetitionAnnexure,		(Se No-

									35)
8	82047/2024	26.09.2024	WP (C) - 20662/2024	P K MOHANTY	GENERAL				(Se No- 35)
9	82048/2024	26.09.2024	WP (C) - 20661/2024	P K MOHANTY	GENERAL				(Se No- 35)
0	82049/2024	26.09.2024	WP (C) - 20437/2024	P K MOHANTY	GENERAL				(Se No- 35)
1	82050/2024	26.09.2024	WP (C) - 21232/2024	P K MOHANTY	GENERAL				(Se No- 35)
2	82051/2024	26.09.2024	FAO- 182/2006	L ACHARI	GENERAL			MISC. APPEAL SEC.	(Se No-
3	82052/2024	26.09.2024	WP (C) - 21085/2020	G SUNDARA	GENERAL		PetitionAnnexure,	WRIT BRANCH-5	(Se No- 32)
4	82053/2024	26.09.2024	JCRLA- 23/2023	G R PATRA	GENERAL			CRIMINAL APPEAL	(Se No-
5	82054/2024	26.09.2024	ABLAPL- 6824/2018	L D PANDA	GENERAL			BAIL-1	(Se No-
6	82055/2024	26.09.2024	BLAPL- 8492/2024	A SAHOO	GENERAL			BAIL-2	(Se No-
7	82057/2024	26.09.2024	OJC- 7132/1996	JC BARAL	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se No- 103)
8	82059/2024	26.09.2024	WP (C) - 22646/2018	P K PAL	GENERAL		Order Dtd. 2019- 08-06	WRIT BRANCH-8	(Se No- 42)
9	82061/2024	26.09.2024	RPFAM- 320/2023	D SAMAL	GENERAL			FIRST APPEAL	(Se No-
0	82064/2024	26.09.2024	CRLMP- 210/2023	R DAS	GENERAL			WRIT BRANCH-5	(Se No- 32)
1	82067/2024	26.09.2024	BLAPL- 8934/2024	N PANDA	GENERAL				(Se No- 32)
2	82069/2024	26.09.2024	WPC (OAC) - 2815/2017	A SUNDARAY	GENERAL			OA Branch	(Se No-
3	82073/2024	26.09.2024	WP (C) - 13527/2004	A K RANA	GENERAL				(Se No-
4	82079/2024	26.09.2024	RVWPET- 165/2024	B K PATI	GENERAL			CIVIL REVISION	(Se No-
5	82088/2024	26.09.2024	ABLAPL- 3264/2022	G BARIK	GENERAL			CRIMINAL MISC	(Se No- 18)
6	82095/2024	26.09.2024	ABLAPL- 8697/2024	B R MOHANTY	GENERAL		Order Dtd. 2024- 08-23	BAIL-1	(Se No-
7	82111/2024	26.09.2024	WP (C) - 18002/2024	P. K. DASH	GENERAL		Order Dtd. 2024- 09-24		(Se No-

8	82148/2024	26.09.2024	MACA-836/2010	P. K. MISHRA	GENERAL		Order Dtd. 2024-07-18	MISC. APPEAL SEC.	(Se No-
9	82292/2024	26.09.2024	WP (C) - 18461/2024	D. K. MOHANTY	GENERAL		Order Dtd. 2024-08-05		(Se No-
0	82293/2024	26.09.2024	WP (C) - 18488/2024	D. K. MOHANTY	GENERAL		Order Dtd. 2024-08-05		(Se No-
1	82294/2024	26.09.2024	WP (C) - 18494/2024	D. K. MOHANTY	GENERAL		Order Dtd. 2024-08-05		(Se No-
2	82330/2024	26.09.2024	WP (C) - 10290/2012	S. CHOUDHURY	GENERAL		Order Dtd. 2015-03-03		(Se No-

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